

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.09.2022 (THURSDAY)**

**COURT-IV**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta Naveen Kumar	Vaibhav Sharma M.K Pandey
<b>2.</b>	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand

### **For Hearing**

<b>3.</b>	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. No. 970 & 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2 Ruchir Mishra- Interveners
<b>4.</b>	Comp. App. (AT) (Ins) No. 882 of 2022 & I.A. No. 2450 of 2022	Base Realtors Pvt. Ltd. Vs. Grand Realcon Pvt. Ltd.	Rishabh Sachdeva	Jeevesh

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**